

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-----------------------------|-------------|---|---------|
| 1 | ITA 609/CHANDI/2026 | 2027-28 | [A] BLUE WING EDUCATIONAL SOCIETY (E.H) | |
| 2 | ITA 731/CHANDI/2007 | 2003-04 | [D] M/S ALCHEMIST LTD. (FORMERLY TOUBRO INFOTECH INDS. LTD.) | |
| 3 | IT(IT)A 1153/CHANDI/2024 | 2021-22 | [A] ECHELON BIZTECH PRIVATE LIMITED | |
| 4 | ITA 513/CHANDI/2019 | 2009-10 | [A] KULWANT KAUR MANN | |
| 5 | ITA 61/CHANDI/2024 | 2012-13 | [A] BALBIR SINGH (E-FILE) | |
| 6 | ITA 131/CHANDI/2024 | 2015-16 | [A] HARYANA STATE COUNCIL FOR SCIENCE INNOVATION AND TECHNOLOGY | |
| 7 | ITA 354/CHANDI/2024 | 2017-18 | [A] AJAY KUMAR (E-FILE) | |
| 8 | ITA 585/CHANDI/2024 | NA | [A] LORD SHANI DEV TEMPLE | |
| 9 | ITA 789/CHANDI/2024 | 2015-16 | [A] KIRAN KANWAR | |
| 10 | ITA 908/CHANDI/2024 | 2018-19 | [A] JANTA LAND PROMOTERS PRIVATE LIMITED | |
| 11 | ITA 959/CHANDI/2024 | 2017-18 | [A] ASHWANI | |
| 12 | ITA 28/CHANDI/2025 | 2017-18 | [A] KHOSLA ENTERPRISES | |
| 13 | ITA 30/CHANDI/2025 | 2018-19 | [A] C GEMS AND JEWELS PRIVATE LIMITED | |
| 14 | ITA 31/CHANDI/2025 | 2020-21 | [A] GAGANPREET GARG | |
| 15 | ITA 255/CHANDI/2025 | 2011-12 | [A] DARSHNA DEVI | |
| 16 | ITA 503/CHANDI/2025 | 2023-24 | [A] GURU NANAK PUBLIC SCHOOL | |
| 17 | ITA 504/CHANDI/2025 | 2024-25 | [A] GURU NANAK PUBLIC SCHOOL | |
| 18 | ITA 506/CHANDI/2025 | 2017-18 | [A] GARG INTERNATIONAL | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|-------------|---|---------|
| 1 | ITA 1708/CHANDI/2025 | 2017-18 | [A] GAURAV GULATI S/O YASH PAL GULATI (E.H) | |
| 2 | ITA 566/CHANDI/2015 | 2006-07 | [A] SH. GULSHAN RAI SATIJA | |
| 3 | ITA 53/CHANDI/2019 | 2015-16 | [A] SH. DESVIR SINGH MADAN | |
| 4 | ITA 455/CHANDI/2019 | 2010-11 | [A] SHRI SANJEEV KUMAR LEGAL HEIR OF LATE SH. DAYA RAM | |
| 5 | ITA 249/CHANDI/2020 | 2011-12 | [A] SMT. JATINDER KAUR PADDA | |
| 6 | ITA 332/CHANDI/2020 | 2009-10 | [A] KOHINOOR BROADCASTING CORPORATION LTD | |
| 7 | ITA 333/CHANDI/2020 | 2010-11 | [A] KOHINOOR BROADCASTING CORPORATION LTD. | |
| 8 | ITA 334/CHANDI/2020 | 2011-12 | [A] KOHINOOR BROADCASTING CORPORATION LTD. | |
| 9 | ITA 331/CHANDI/2020 | 2008-09 | [A] KOHINOOR BROADCASTING CORPORATION LTD | |
| 10 | ITA 661/CHANDI/2023 | 2017-2018 | [A] JAI MAA PROCESSORS PRIVATE LIMITED (E-FILING) | |
| 11 | ITA 16/CHANDI/2025 | 2015-2016 | [A] JAI MAA PROCESSORS PRIVATE LIMITED VILLAGE GULERWALA SAI ROAD BADDI SOHAN HP | |
| 12 | ITA 497/CHANDI/2024 | 2018-19 | [A] AMIT KEDIA (E-FILE) | |
| 13 | ITA 790/CHANDI/2024 | 2015-16 | [D] LS INDUSTRIES LIMITED | |
| 14 | ITA 840/CHANDI/2024 | 2012-13 | [D] BRIJESHWARI TEXTILES PRIVATE LIMITED | |
| 15 | ITA 492/CHANDI/2025 | 2019-20 | [D] GAGANJIT KAUR | |
| 16 | CO 31/CHANDI/2025 | 2019-20 | [A] GAGANJIT KAUR | |
| 17 | ITA 1265/CHANDI/2025 | 2020-21 | [A] CHARANJIT SINGH | |
| 18 | ITA 1294/CHANDI/2025 | 2018-19 | [A] A.D. EDUCATIONAL SOCIETY | |
| 19 | ITA 1390/CHANDI/2025 | 2026-2027 | [A] CHAMAN EDUCATIONAL AND CHARITABLE TRUST, CHANDIGARH | |

CAUSE LIST OF A BENCH FOR 28-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------------|-------------|--|---------|
| 20 | ITA 667/CHANDI/2024 | 2018-2019 | [A] KAMBOJ TRADING CO. | |
| 21 | ITA 58/CHANDI/2026 | 2026-27 | [A] CHANDIGARH ROTARY CLUB SERVICE TRUST | |
| 22 | ITA 59/CHANDI/2026 | 2026-27 | [A] CHANDIGARH ROTARY CLUB SERVICE TRUST | |
| 23 | ITA 423/CHANDI/2026 | 2025-2026 | [A] IILM EDUCATION TRUST | |
| 24 | ITA 440/CHANDI/2026 | 2026-27 | [A] CU INTERNATIONAL EDUCATIONAL TRUST | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 29-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|--|---------|
| 1 | ITA 578/CHANDI/2022 | 2017-18 | [A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM)) | |
| 2 | ITA 579/CHANDI/2022 | 2018-19 | [A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM)) | |
| 3 | ITA 856/CHANDI/2024 | 2020-21 | [A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED (SGM) | |
| 4 | ITA 316/CHANDI/2026 | 2022-23 | [A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED | |
| 5 | ITA 153/CHANDI/2021 | 2016-17 | [A] M/S BOSS GEARS LIMITETD | |
| 6 | ITA 429/CHANDI/2023 | 2009-10 | [A] CITY NETWORK BROADCAST CONVERGENCE PVT LTD | |
| 7 | ITA 430/CHANDI/2023 | 2011-12 | [A] CITY NETWORK BROADCAST CONVERGENCE PVT LTD | |
| 8 | ITA 656/CHANDI/2024 | 2012-13 | [A] JASPREET SINGH | |
| 9 | ITA 1101/CHANDI/2024 | 2011-12 | [A] GAURAV KIRPAL | |
| 10 | ITA 41/CHANDI/2025 | 2013-14 | [A] JASVIR SINGH | |
| 11 | ITA 299/CHANDI/2025 | 2021-22 | [A] BALRAJ GUPTA FOUNDATION | |
| 12 | ITA 384/CHANDI/2025 | 2015-16 | [A] KULWINDER KAUR | |
| 13 | ITA 386/CHANDI/2025 | 2015-16 | [A] INDERJIT CONTRACTORS AND PROMOTERS LIMITED | |
| 14 | ITA 387/CHANDI/2025 | 2012-13 | [A] HARVINDER SINGH KHOKHAR | |
| 15 | ITA 836/CHANDI/2025 | 2018-19 | [D] DAYANAND MATH | |
| 16 | ITA 942/CHANDI/2025 | 2017-18 | [A] KESAR SINGH | |
| 17 | ITA 949/CHANDI/2025 | 2012-13 | [A] GURINDER SINGH | |
| 18 | ITA 963/CHANDI/2025 | 2017-18 | [A] BAKHSHISH SINGH | |
| 19 | ITA 1778/CHANDI/2025 | 2026-27 | [A] INDIA PHOTO ARCHIVE FOUNDATION | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|--|---------|
| 1 | ITA 399/CHANDI/2023 | 2013-14 | [A] BANK OF INDIA (PALAMPUR) | |
| 2 | ITA 400/CHANDI/2023 | 2014-15 | [A] BANK OF INDIA (PALAMPUR) | |
| 3 | ITA 401/CHANDI/2023 | 2015-16 | [A] BANK OF INDIA (PALAMPUR) | |
| 4 | ITA 402/CHANDI/2023 | 2016-17 | [A] BANK OF INDIA (PALAMPUR) | |
| 5 | ITA 256/CHANDI/2024 | 2012-13 | [A] JAISHREE KRISHNA KIRPA DITRIBUTORS PVT LTD, #1315, SECTOR 19 | |
| 6 | ITA 586/CHANDI/2024 | 2015-16 | [A] D.C.RANA & COMPANY | |
| 7 | ITA 954/CHANDI/2024 | 2020-21 | [A] BALWINDER SINGH | |
| 8 | ITA 1251/CHANDI/2024 | 2021-22 | [A] FREUDENBERG-NOK PRIVATE LIMITED | |
| 9 | ITA 139/CHANDI/2025 | 2022-23 | [A] GURUDWARA SINGH SABHA PARBANDHAK COMMITEE | |
| 10 | ITA 216/CHANDI/2025 | 2014 | [D] ARJUN SOOD | |
| 11 | ITA 301/CHANDI/2025 | 2014 | [D] ARJUN SOOD | |
| 12 | ITA 336/CHANDI/2025 | 2013-14 | [A] AJAIB SINGH | |
| 13 | ITA 479/CHANDI/2025 | 2017-18 | [A] G K ENTERPRISES | |
| 14 | ITA 365/CHANDI/2026 | 2027-28 | [A] JALANDHAR IMPROVEMENT TRUST | |
| 15 | ITA 368/CHANDI/2026 | 2027-28 | [A] LUDHIANA IMPROVEMENT TRUST | |
| 16 | ITA 373/CHANDI/2026 | 2026-27 | [A] BUDDHIST CULTURAL SOCIETY OF KEY GOMPA | |
| 17 | ITA 374/CHANDI/2026 | 2026-27 | [A] BUDDHIST CULTURAL SOCIETY OF KEY GOMPA | |
| 18 | ITA 15/CHANDI/2026 | 2026-27 | [A] DAYA LAXMI CHARITABLE TRUST | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---|---------|
| 1 | ITA 424/ CHANDI/2024 | 2011-12 | [A] REALPRO ASSETS LIMITED (E - FILE) | |
| 2 | ITA 735/ CHANDI/2022 | 2014-15 | [A] SHREE GANESH CONCAST GROUP OF INDUSTRIES | |
| 3 | ITA 943/ CHANDI/2024 | 2012-13 | [A] SHREE GANESH CONCAST GROUP OF INDUSTRIES | |
| 4 | ITA 944/ CHANDI/2024 | 2013-14 | [A] SHREE GANESH CONCAST GROUP OF INDUSTRIES | |
| 5 | ITA 61/ CHANDI/2025 | 2013-14 | [A] SHREE RADHE JEWELLERS PRIVATE LIMITED | |
| 6 | ITA 519/ CHANDI/2025 | 2011-12 | [A] SANTOSH SHARMA LEGAL HEIR OF LATE SH. RAM PAL SHARMA | |
| 7 | ITA 526/ CHANDI/2025 | 2011-12 | [A] SANTOSH SHARMA LEGAL HEIR OF LATE SH. RAM PAL SHARMA | |
| 8 | ITA 1014/ CHANDI/2025 | 2012-13 | [A] SUKHMINDER SINGH | |
| 9 | ITA 1296/ CHANDI/2025 | 2022-23 | [A] RESERVE BANK STAFF COOPERATIVE U S T/C SOCIETY LIMITED | |
| 10 | ITA 1299/ CHANDI/2025 | 2011-12 | [A] PENTA HOMES PRIVATE LIMITED | |
| 11 | ITA 1301/ CHANDI/2025 | 2021-2022 | [A] RAJESH KUMAR CHAUHAN, LUDHIANA | |
| 12 | ITA 1302/ CHANDI/2025 | 2021-2022 | [A] RAJESH KUMAR CHAUHAN, LUDHIANA | |
| 13 | ITA 1872/ CHANDI/2025 | 2018-19 | [A] RENU SINGH | |
| 14 | ITA 391/ CHANDI/2026 | 2022-2023 | [A] SHAHEED DARSHAN SINGH PHERUMAN MEMORIAL TRUST G T ROAD RAYYA AMRITSAR | |
| 15 | ITA 392/ CHANDI/2026 | 2026-2027 | [A] SHAHEED DARSHAN SINGH PHERUMAN MEMORIAL TRUST G T ROAD RAYYA AMRITSAR | |
| 16 | ITA 401/ CHANDI/2026 | 2026-2027 | [A] PENETRATION AND RESTORATION MINISTRIES YISU BHAWAN, RAM NAGAR JAMMU | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 28-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 725/ CHANDI/2022 | 2018-19 | [D] M/S JSM FOOD PVT. LTD. | |
| 2 | CO 35/ CHANDI/2025 | 2018-19 | [A] JSM FOOD PVT. LTD. | |
| 3 | ITA 902/ CHANDI/2024 | 2010-11 | [A] PUNJAB NATIONAL BANK | |
| 4 | ITA 903/ CHANDI/2024 | 2013-14 | [A] PUNJAB NATIONAL BANK | |
| 5 | ITA 904/ CHANDI/2024 | 2014-15 | [A] PUNJAB NATIONAL BANK | |
| 6 | ITA 905/ CHANDI/2024 | 2015-16 | [A] PUNJAB NATIONAL BANK | |
| 7 | ITA 906/ CHANDI/2024 | 2016-17 | [A] PUNJAB NATIONAL BANK | |
| 8 | ITA 599/ CHANDI/2025 | 2015-16 | [A] THE GEORA AGRICULTURE CO OPERATIVE SERVICE SOCIETY LIMITED | |
| 9 | ITA 819/ CHANDI/2025 | 2018-19 | [A] MEGHA FINCORP | |
| 10 | ITA 997/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, COMMERCIAL BRANCH (09926) | |
| 11 | ITA 998/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, PUNJAB UNIVERSITY BRANCH(0742) | |
| 12 | ITA 999/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, SME BRANCH (11705) | |
| 13 | ITA 1000/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, SMECCC BRANCH (05022) | |
| 14 | ITA 1001/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, CENTRAL PENSION PROCESSING CENTER | |
| 15 | ITA 1081/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, ZONAL OFFICE (15875) | |
| 16 | ITA 1082/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, SAMB BRANCH (04262) | |
| 17 | ITA 1083/ CHANDI/2025 | 2016-17 | [A] STATE BANK OF INDIA, MAIN BRANCH(00628) | |
| 18 | ITA 1307/ CHANDI/2025 | 2012-13 | [A] NATIONAL INSTITUTE OF TECHNOLOGY | |
| 19 | ITA 1311/ CHANDI/2025 | 2018-19 | [A] SALOCHANA CHAUHAN | |
| 20 | ITA 1313/ CHANDI/2025 | 2022-23 | [D] TARUN SHARMA | |
| 21 | ITA 1423/ CHANDI/2025 | 2022-23 | [A] TARUN SHARMA | |
| 22 | ITA 1441/ CHANDI/2025 | 2017-18 | [A] VIVEK MALHOTRA | |

CAUSE LIST OF B BENCH FOR 28-APRIL-2026 (TUESDAY)**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|----------------|--|---------|
| 23 | ITA 1442/ CHANDI/2025 | 2014-15 | [A] PEC UNIVERSITY OF TECHNOLOGY PENSION FUND TRUST | |
| 24 | ITA 1491/ CHANDI/2025 | 2025-2026 | [A] SHIV SHAKTI MANDIR SABHA | |
| 25 | ITA 411/ CHANDI/2026 | 2024-25 | [A] SHRI GOKUL DHAM VRINDAVAN DHARMARTH ALL INDIA SEWA SAMITI | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 29-APRIL-2026 (WEDNESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 392/ CHANDI/2024 | 2008-09 | [A] THE C.D. CO-OPERATIVE CREDIT SOCIETY LTD. (E - FILE) | |
| 2 | ITA 393/ CHANDI/2024 | 2009-10 | [A] THE C.D. CO-OPERATIVE CREDIT SOCIETY LTD. (E - FILE) | |
| 3 | ITA 394/ CHANDI/2024 | 2010-11 | [A] THE C.D. CO-OPERATIVE CREDIT SOCIETY LTD. (E - FILE) | |
| 4 | ITA 395/ CHANDI/2024 | 2011-12 | [A] THE C.D. CO-OPERATIVE CREDIT SOCIETY LTD. (E - FILE) | |
| 5 | ITA 628/ CHANDI/2024 | 2015-16 | [A] RAJ RANI | |
| 6 | ITA 937/ CHANDI/2024 | 2018-19 | [A] SIBIA HEALTHCARE PVT LTD | |
| 7 | ITA 1033/ CHANDI/2024 | 2018-19 | [D] SIBIA HEALTHCARE PVT. LTD. | |
| 8 | ITA 161/ CHANDI/2025 | 2013-14 | [D] THE BHOOPPUR CO OPERATIVE MULTIPURPOSE SOCIETY LIMITED | |
| 9 | ITA 566/ CHANDI/2025 | 2013-14 | [A] NUPINDER SINGH | |
| 10 | ITA 585/ CHANDI/2025 | 2021-22 | [A] TAWI EDUCATIONAL TRUST | |
| 11 | ITA 376/ CHANDI/2026 | 2026-27 | [A] SACH FOUNDATION | |
| 12 | ITA 413/ CHANDI/2026 | 2026-27 | [A] SHRI GURU RAM DASS EDUCATIONAL SOCIETY | |
| 13 | ITA 414/ CHANDI/2026 | 2026-27 | [A] RAI BAHADUR KISHOR CHAND MAHESHWARI CHARTIABLE TRUST | |

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23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 893/ CHANDI/2024 | 2017-2018 | [A] SHRI KUBER GLOBAL RESOURCES PRIVATE LIMITED, 56-A, SARABH NAGAR, LUDHIANA (E - FILE) | |
| 2 | ITA 600/ CHANDI/2025 | 2015-16 | [D] MOHINDER SINGH | |
| 3 | ITA 604/ CHANDI/2025 | 2017-18 | [A] THE KURUKSHETRA CENTRAL COOP. BANK LTD. | |
| 4 | ITA 1314/ CHANDI/2025 | 2022-23 | [D] SPS EDUCATIONAL TRUST | |
| 5 | ITA 1329/ CHANDI/2025 | 2016-17 | [A] MARKET COMMITTEE MANDI DABWALI | |
| 6 | ITA 1330/ CHANDI/2025 | 2013-14 | [A] VIJAY KUMAR | |
| 7 | ITA 1336/ CHANDI/2025 | 2015-2016 | [A] SYNERGY TELECOMMUNICATIONS, MOHALI | |
| 8 | ITA 1357/ CHANDI/2025 | 2003-04 | [A] U T BUILDERS & PROMOTERS LIMITED | |
| 9 | ITA 1358/ CHANDI/2025 | 2004-05 | [A] U T BUILDERS & PROMOTERS LIMITED | |
| 10 | ITA 1359/ CHANDI/2025 | 2005-06 | [A] U T BUILDERS & PROMOTERS LIMITED | |
| 11 | ITA 1360/ CHANDI/2025 | 2006-07 | [A] U T BUILDERS & PROMOTERS LIMITED | |
| 12 | ITA 1361/ CHANDI/2025 | 2007-08 | [A] U T BUILDERS & PROMOTERS LIMITED | |
| 13 | ITA 1362/ CHANDI/2025 | 2009-10 | [A] U T BUILDERS & PROMOTERS LIMITED | |
| 14 | ITA 1372/ CHANDI/2025 | 2003-04 | [A] PREM LAL MIDDHA | |
| 15 | ITA 1373/ CHANDI/2025 | 2004-05 | [A] PREM LAL MIDDHA | |
| 16 | ITA 1374/ CHANDI/2025 | 2005-06 | [A] PREM LAL MIDDHA | |
| 17 | ITA 1375/ CHANDI/2025 | 2006-07 | [A] PREM LAL MIDDHA | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 1460/ CHANDI/2025 | 2018-19 | [A] M/S DHULL EARTH MOVERS COMPANY | |
| 2 | ITA 1759/ CHANDI/2025 | 2012-13 | [A] NETAR SINGH | |
| 3 | ITA 1768/ CHANDI/2025 | 2019-20 | [A] B N KHALSA EDUCATIONAL TRUST | |
| 4 | ITA 1769/ CHANDI/2025 | 2017-18 | [A] PT KEDAR NATH SHARMA HOSPITAL CHARITABLE TRUST | |
| 5 | ITA 1770/ CHANDI/2025 | 2018-19 | [A] PT KEDAR NATH SHARMA HOSPITAL CHARITABLE TRUST | |
| 6 | ITA 1773/ CHANDI/2025 | 2019-20 | [A] MANOJ KUMAR NAGPAL | |
| 7 | ITA 1776/ CHANDI/2025 | 2019-20 | [A] RAVINDER KUMAR GOYAL | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---------------------------------|---------|
| 1 | ITA 1589/ CHANDI/2025 | 2020-21 | [A] JAIN JEWELLERS | |
| 2 | ITA 1751/ CHANDI/2025 | 2020-2021 | [A] BSG MART | |
| 3 | ITA 1777/ CHANDI/2025 | 2011-12 | [A] BHUPINDER PAL SINGH | |
| 4 | ITA 1779/ CHANDI/2025 | 2018-19 | [A] GEETA RANI | |
| 5 | ITA 1786/ CHANDI/2025 | 2013-14 | [D] CHANCHAL MIGLANI | |
| 6 | ITA 1815/ CHANDI/2025 | 2017-18 | [A] SHREE DEOT SIDH ENTERPRISES | |
| 7 | ITA 1816/ CHANDI/2025 | 2022-23 | [A] SOURABH MEHAN | |
| 8 | ITA 918/ CHANDI/2025 | 2015-2016 | [A] GURSEWAK SINGH | |


Assistant Registrar
23-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 1150/ CHANDI/2025 | 2015-16 | [A] RESERVE BANK STAFF COOPERATIVE U S T/C SOCIETY LIMITED | |
| 2 | ITA 1347/ CHANDI/2025 | 2015-16 | [A] DEEPA | |
| 3 | ITA 1356/ CHANDI/2025 | 2015-16 | [A] GULZAR SINGH(THROUGH LEGAL HEIR AVTAR SINGH) | |
| 4 | ITA 1365/ CHANDI/2025 | 2015-16 | [A] JYOTI | |
| 5 | ITA 1481/ CHANDI/2025 | 2019-20 | [A] MAHINDER SINGH | |
| 6 | ITA 1551/ CHANDI/2025 | 2011-12 | [A] GURSEWAK SINGH | |
| 7 | ITA 1690/ CHANDI/2025 | 2019-20 | [D] BANAJA MOHAPATRA | |
| 8 | ITA 1817/ CHANDI/2025 | 2020-21 | [D] PRAGYA SHARDA | |
| 9 | ITA 1818/ CHANDI/2025 | 2013-14 | [A] AMRIK SINGH | |
| 10 | ITA 1828/ CHANDI/2025 | 2019-20 | [A] HARYANA LIQUORS PRIVATE LIMITED | |
| 11 | ITA 1844/ CHANDI/2025 | 2018-19 | [A] BALKAR SINGH | |
| 12 | ITA 1845/ CHANDI/2025 | 2016-17 | [A] PAWAN KUMAR GARG | |
| 13 | ITA 812/ CHANDI/2025 | 2020-2021 | [A] RESERVE BANK STAFF COOPERATIVE U S E T/C SOCIETY LIMITED | |


 Assistant Registrar
 23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|------------------------------|---------|
| 1 | ITA 1694/ CHANDI/2025 | 2021-22 | [A] HARI CHAND SAINI | |
| 2 | ITA 1848/ CHANDI/2025 | 2017-18 | [A] M/S PRIME PREMIUM STORES | |
| 3 | ITA 1849/ CHANDI/2025 | 2017-18 | [A] ANU GOEL | |
| 4 | ITA 1853/ CHANDI/2025 | 2014-15 | [A] NIRMAL KUMAR | |
| 5 | ITA 1867/ CHANDI/2025 | 2011-12 | [A] CHRISTOPHER LORNIE | |
| 6 | ITA 1881/ CHANDI/2025 | 2015-2016 | [A] NANDA FILLING STATION | |
| 7 | ITA 1885/ CHANDI/2025 | 2019-20 | [D] ANKUR GARG | |
| 8 | ITA 829/ CHANDI/2025 | 2017-18 | [A] RAJNI MAHAJAN | |


Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS****FOR 27-APRIL-2026 (MONDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

| CLARIFICATION MATTERS | | | | | | | | |
|--|---------------|------|--------|------|-------------|-------------------|-------|---------|
| Court Room 1 | | | | | | | | |
| Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing. | | | | | | | | |
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 1295 | CHANDI | 2025 | 2017-18 | [D] SANDEEP KUMAR | B | |

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

| EARLY HEARING PETITIONS | | | | | | | | |
|-------------------------|---------------|-----|--------|------|-------------|--|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 568 | CHANDI | 2026 | 2022-23 | [A] MANJINDER SINGH DHILLON & HARDEEP SINGH DHILLON & CO | B | |

| CONSOLIDATION PETITIONS | | | | | | | | |
|-------------------------|---------------|------|--------|------|-------------|--------------------------------------|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 502 | CHANDI | 2026 | 2007-08 | [A] PREM LAL MIDDHA | B | |
| 2 | ITA | 511 | CHANDI | 2026 | 2009-10 | [A] PREM LAL MIDDHA | B | |
| 3 | ITA | 875 | CHANDI | 2026 | 2008-09 | [A] PREM LAL MIDDHA | B | |
| 4 | ITA | 1008 | CHANDI | 2026 | 2003-04 | [A] POONAM MIDDHA | B | |
| 5 | ITA | 1009 | CHANDI | 2026 | 2005-06 | [A] POONAM MIDDHA | B | |
| 6 | ITA | 1010 | CHANDI | 2026 | 2006-07 | [A] POONAM MIDDHA | B | |
| 7 | ITA | 1011 | CHANDI | 2026 | 2007-08 | [A] POONAM MIDDHA | B | |
| 8 | ITA | 1012 | CHANDI | 2026 | 2008-09 | [A] POONAM MIDDHA | B | |
| 9 | ITA | 1013 | CHANDI | 2026 | 2009-10 | [A] POONAM MIDDHA | B | |
| 10 | ITA | 1014 | CHANDI | 2026 | 2008-09 | [A] U T BUILDERS & PROMOTERS LIMITED | B | |
| 11 | ITA | 1357 | CHANDI | 2025 | 2003-04 | [A] U T BUILDERS & PROMOTERS LIMITED | B | |
| 12 | ITA | 1358 | CHANDI | 2025 | 2004-05 | [A] U T BUILDERS & PROMOTERS LIMITED | B | |
| 13 | ITA | 1359 | CHANDI | 2025 | 2005-06 | [A] U T BUILDERS & PROMOTERS LIMITED | B | |
| 14 | ITA | 1360 | CHANDI | 2025 | 2006-07 | [A] U T BUILDERS & PROMOTERS LIMITED | B | |
| 15 | ITA | 1361 | CHANDI | 2025 | 2007-08 | [A] U T BUILDERS & PROMOTERS LIMITED | B | |
| 16 | ITA | 1362 | CHANDI | 2025 | 2009-10 | [A] U T BUILDERS & PROMOTERS LIMITED | B | |
| 17 | ITA | 1372 | CHANDI | 2025 | 2003-04 | [A] PREM LAL MIDDHA | B | |
| 18 | ITA | 1373 | CHANDI | 2025 | 2004-05 | [A] PREM LAL MIDDHA | B | |
| 19 | ITA | 1374 | CHANDI | 2025 | 2005-06 | [A] PREM LAL MIDDHA | B | |
| 20 | ITA | 1375 | CHANDI | 2025 | 2006-07 | [A] PREM LAL MIDDHA | B | |



Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 28-APRIL-2026 (TUESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****CLARIFICATION MATTERS****Court Room 1****Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.**

| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
|-----|---------------|------|--------|------|-------------|-----------------|-------|---------|
| 1 | ITA | 1601 | CHANDI | 2025 | 2015-16 | [A] RAMA THAKUR | B | |

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER****PART HEARD MATTERS****Court Room 2****Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.**

| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
|-----|---------------|------|--------|------|-------------|---|-------|---------|
| 1 | ITA | 810 | CHANDI | 2025 | 2009-10 | [A] ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD. | A | |
| 2 | ITA | 1607 | CHANDI | 2025 | 2009-10 | [D] ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LIMITED | A | |


Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

| MISCELLANEOUS APPLICATIONS | | | | | | | | |
|----------------------------|---------------|-----|--------|------|----------------|-------------------------------------|-------|--------------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | TO Author |
| 1 | MA | 124 | CHANDI | 2025 | 2017-2018 | [A] BANGA HOSPITALS PRIVATE LIMITED | A | LK/JM |


Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---|---------|
| 1 | SA 22/ CHANDI/2026 | 2011-12 | [A] PARAM PITA SHAH SATNAMJI EDUCATIONAL AND WELFARE SOCIETY | |
| 2 | SA 23/ CHANDI/2026 | 2012-13 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 3 | SA 24/ CHANDI/2026 | 2013-14 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 4 | SA 25/ CHANDI/2026 | 2014-15 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 5 | SA 26/ CHANDI/2026 | 2015-16 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 6 | SA 27/ CHANDI/2026 | 2016-17 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 7 | SA 28/ CHANDI/2026 | 2018-19 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 8 | ITA 1008/ CHANDI/2024 | 2011-12 | [A] PARAM PITA SHAH SATNAMJI EDUCATIONAL AND WELFARE SOCIETY | |
| 9 | ITA 1009/ CHANDI/2024 | 2012-13 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 10 | ITA 1010/ CHANDI/2024 | 2013-14 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 11 | ITA 1011/ CHANDI/2024 | 2014-15 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 12 | ITA 1012/ CHANDI/2024 | 2015-16 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 13 | ITA 1013/ CHANDI/2024 | 2016-17 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 14 | ITA 1014/ CHANDI/2024 | 2018-19 | [A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY | |
| 15 | ITA 995/ CHANDI/2024 | 2015-2016 | [A] MALWA GRAMIN BANK | |
| 16 | ITA 1166/ CHANDI/2024 | 2015-16 | [A] SUCHA SINGH | |
| 17 | ITA 19/ CHANDI/2025 | 2013-14 | [A] RITU CHOPRA | |
| 18 | ITA 409/ CHANDI/2025 | 2015-16 | [A] MANJIT SINGH BILKOO | |
| 19 | ITA 542/ CHANDI/2025 | 2012-2013 | [A] VARDHMAN POLYTEX LIMITED | |
| 20 | ITA 543/ CHANDI/2025 | 2012-2013 | [A] VARDHMAN POLYTEX LIMITED | |
| 21 | ITA 544/ CHANDI/2025 | 2014-2015 | [A] VARDHMAN POLYTEX LIMITED | |
| 22 | ITA 545/ CHANDI/2025 | 2017-2018 | [A] VARDHMAN POLYTEX LIMITED | |

CAUSE LIST OF B BENCH FOR 04-MAY-2026 (MONDAY)**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|----------------|---|---------|
| 23 | ITA 755/ CHANDI/2025 | 2020-2021 | [A] MRS BECTORS FOOD SPECIALITIES LIMITED | |
| 24 | ITA 1349/ CHANDI/2025 | 2022-23 | [D] MUKESH KNITWEARS | |
| 25 | ITA 1436/ CHANDI/2025 | 2023-24 | [A] SHRI SHIV MANDIR MAHAKAL BAIJNATH | |
| 26 | ITA 474/ CHANDI/2026 | 2026-27 | [A] SHREE SIDDHIVINAYAK EDU. TRUST | |
| 27 | ITA 481/ CHANDI/2026 | 2026-27 | [A] VIVEKANAND EDUCATIONAL SOCIETY | |
| 28 | ITA 483/ CHANDI/2026 | 2026-2027 | [A] SHRI SANATAN DHARAM MAHABIR DAL | |


Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 05-MAY-2026 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2


WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 210/ CHANDI/2025 | 2013-14 | [A] MOHINDER KUMAR MAKKAR | |
| 2 | ITA 385/ CHANDI/2025 | 2017-18 | [D] NARAYAN DUTT THAKUR GYAN AND CHARITABLE TRUST | |
| 3 | ITA 434/ CHANDI/2025 | 2013-14 | [A] RAVINDER KAUR | |
| 4 | ITA 559/ CHANDI/2025 | 2012-13 | [A] SUN FLOWER CAPITAL SERVICES PRIVATE LIMITED | |
| 5 | ITA 602/ CHANDI/2025 | 2017-18 | [A] VEENA BANSAL, SIRSA | |
| 6 | ITA 980/ CHANDI/2025 | 2012-13 | [A] NIMH TECHNOLINKS | |
| 7 | ITA 1089/ CHANDI/2025 | 2015-16 | [A] NIMH TECHNOLINKS | |
| 8 | ITA 1111/ CHANDI/2025 | 2016-17 | [A] MAHESH INDER, LUDHIANA | |
| 9 | ITA 1123/ CHANDI/2025 | 2020-2021 | [A] PAWAN KUMAR BANSAL PROP. KISSAN TRADING CO. SAMANA | |
| 10 | ITA 1262/ CHANDI/2025 | 2014-15 | [D] RUPINDER SINGH | |
| 11 | ITA 1380/ CHANDI/2025 | 2019-20 | [A] RANJIT SINGH RANDHAWA | |
| 12 | ITA 1384/ CHANDI/2025 | 2020-21 | [D] PAWAN KUMAR BANSAL | |
| 13 | ITA 1408/ CHANDI/2025 | 2022-23 | [D] O P JINDAL UNIVERSITY | |
| 14 | CO 7/ CHANDI/2026 | 2022-23 | [A] O P JINDAL UNIVERSITY | |
| 15 | ITA 476/ CHANDI/2026 | 2025-26 | [A] SANDHYA EDUCATIONAL TRUST | |


 Assistant Registrar
 23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 801/ CHANDI/2017 | 2006-07 | [D] M/S RANA & COMPANY | |
| 2 | CO 43/ CHANDI/2017 | 2006-07 | [A] M/S RANA & COMPANY | |
| 3 | ITA 1202/ CHANDI/2024 | 2008-09 | [A] SANTOKH SINGH GILL | |
| 4 | ITA 311/ CHANDI/2025 | 2020-2021 | [A] MOHAMMED MUSHTAQ | |
| 5 | ITA 984/ CHANDI/2025 | 2012-13 | [A] RAMESH CHAND THAKUR | |
| 6 | ITA 1004/ CHANDI/2025 | 2025-26 | [A] THEON FOUNDATION | |
| 7 | ITA 1005/ CHANDI/2025 | 2025-26 | [A] THEON FOUNDATION | |
| 8 | ITA 1256/ CHANDI/2025 | 2018-19 | [A] VINEET MALIK | |
| 9 | ITA 1257/ CHANDI/2025 | 2018-19 | [A] TARASVI ENTERPRISES PRIVATE LIMITED | |
| 10 | ITA 1282/ CHANDI/2025 | 2023-2 | [A] RAYAT EDUCATIONAL AND RESEARCH TRUST | |
| 11 | ITA 1283/ CHANDI/2025 | 2023-24 | [A] RAYAT EDUCATIONAL AND RESEARCH TRUST | |
| 12 | ITA 1412/ CHANDI/2025 | 2013-14 | [A] RENNY STEELS | |
| 13 | ITA 1413/ CHANDI/2025 | 2017-18 | [A] RENNY STEELS | |
| 14 | ITA 1522/ CHANDI/2025 | 2025-26 | [A] SHRI CHETAN DASS GOSANVARDHAN SANSTHAN SANGEL UJINA | |


Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|--|---------|
| 1 | ITA 315/ CHANDI/2021 | 2010-11 | [D] M/S NIKHIL EXIM PRIVATE LIMITED | |
| 2 | ITA 710/ CHANDI/2022 | 2014-15 | [A] PANCHAM JEWELLERS PRIVATE LIMITED | |
| 3 | ITA 849/ CHANDI/2024 | 2020-21 | [A] NAVEEN MALIK (E - FILE) | |
| 4 | ITA 979/ CHANDI/2024 | 2020-21 | [A] NAVEEN MALIK | |
| 5 | ITA 265/ CHANDI/2025 | 2016 | [D] MANMOHAN SINGH CHAWLA | |
| 6 | ITA 294/ CHANDI/2025 | 2023-24 | [A] MOWGLIAID ANIMAL WELFARE SOCIETY | |
| 7 | ITA 611/ CHANDI/2025 | 2023-24 | [D] SWAMI VIVEKANANDA EDUCATIONAL AND CHARITABLE TRUST REGD | |
| 8 | ITA 617/ CHANDI/2025 | 2011-12 | [A] NARINDER PAL SINGH | |
| 9 | ITA 680/ CHANDI/2025 | 2012-13 | [A] PAWAN SAINI, NARAINGARH | |
| 10 | ITA 687/ CHANDI/2025 | 2011-12 | [A] NARINDER PAL SINGH | |
| 11 | ITA 964/ CHANDI/2025 | 2015-16 | [A] SANJAY KUMAR | |
| 12 | ITA 1623/ CHANDI/2025 | 2016-17 | [D] SRI AUROBINDO SOCIO ECONOMIC AND MANAGEMENT RESEARCH INSTITUTE | |
| 13 | ITA 1624/ CHANDI/2025 | 2017-18 | [D] SRI AUROBINDO SOCIO ECONOMIC AND MANAGEMENT RESEARCH INSTITUTE | |
| 14 | ITA 1625/ CHANDI/2025 | 2018-19 | [D] SRI AUROBINDO SOCIO ECONOMIC AND MANAGEMENT RESEARCH INSTITUTE | |
| 15 | ITA 1627/ CHANDI/2025 | 2007-08 | [A] OASIS LEATHERS LIMITED | |


 Assistant Registrar
 23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---|---------|
| 1 | ITA 1439/ CHANDI/2025 | 2015-16 | [A] HIMANSHU | |
| 2 | ITA 1535/ CHANDI/2025 | 2011-12 | [A] BAR COUNCIL OF HIMACHAL PRADESH SIMLA | |
| 3 | ITA 1574/ CHANDI/2025 | 2012-13 | [A] PARUL KHANNA | |
| 4 | ITA 1575/ CHANDI/2025 | 2012-13 | [A] VISHAL RAVINDER KHANNA | |
| 5 | ITA 1576/ CHANDI/2025 | 2013-14 | [A] VISHAL RAVINDER KHANNA | |
| 6 | ITA 1577/ CHANDI/2025 | 2014-15 | [A] VISHAL RAVINDER KHANNA | |

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Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---------------------------------|---------|
| 1 | ITA 1085/ CHANDI/2025 | 2017-18 | [A] MILAP GKG RIPENING CHAMBERS | |
| 2 | ITA 1177/ CHANDI/2025 | 2011-12 | [A] GURMAIL SINGH | |
| 3 | ITA 1189/ CHANDI/2025 | 2015-16 | [A] ABHINAV SHARMA | |
| 4 | ITA 1220/ CHANDI/2025 | 2012-13 | [A] DEEPAK JAIN | |
| 5 | ITA 1249/ CHANDI/2025 | 2019-20 | [A] PARDEEP KUMAR | |

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Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 06-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---|---------|
| 1 | ITA 1606/ CHANDI/2025 | 2011-12 | [A] DHARAM SHANKAR YADAV | |
| 2 | ITA 167/ CHANDI/2020 | 2010-11 | [A] SHRI BALBIR SINGH | |
| 3 | ITA 1689/ CHANDI/2025 | 2010-11 | [A] RAVINDER DEEP SINGH SEKHON | |
| 4 | ITA 1693/ CHANDI/2025 | 2017-18 | [A] ASHWANI KUMAR SAINI | |
| 5 | ITA 636/ CHANDI/2025 | 2016-17 | [A] KARAMJIT SINGH THROUGH HIS LEGAL HEIR | |

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Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 07-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|-----------------------------|---------|
| 1 | ITA 1682/ CHANDI/2025 | 2017-18 | [A] NEW STANDARD MOTORS | |
| 2 | ITA 974/ CHANDI/2025 | 2020-21 | [A] HARPREET SINGH BRAR-HUF | |

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Assistant Registrar
23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 05-MAY-2026 (TUESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

| MISCELLANEOUS APPLICATIONS Court Room 1 | | | | | | | Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing. | |
|--|---------------|-----|--------|------|-------------|------------------|--|-----------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | TO Author |
| 1 | MA | 111 | CHANDI | 2025 | 2021-22 | [D] GURMAL SINGH | A | RY/VP |

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

| MISCELLANEOUS APPLICATIONS Court Room 2 | | | | | | | Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing. | |
|--|---------------|----|--------|------|-------------|---------------------------------|--|-----------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | TO Author |
| 1 | MA | 24 | CHANDI | 2025 | 2011-12 | [A] M/S JIMMI RESORTS PVT. LTD. | A | LK/JM |

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

| MISCELLANEOUS APPLICATIONS Court Room 2 | | | | | | | Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing. | |
|--|---------------|-----|--------|------|-------------|--------------------------------|--|-----------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | TO Author |
| 1 | MA | 109 | CHANDI | 2025 | 2017-18 | [A] SANT KIRPAL VIDYAK MISSION | B | LK/JM |


 Assistant Registrar
 23-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 06-MAY-2026 (WEDNESDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

| MISCELLANEOUS APPLICATIONS | | | | | | | | |
|--|---------------|-----|--------|----------------|----------|-------------------------------|--------------|-------|
| Court Room 2 | | | | | | | | |
| Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing. | | | | | | | | |
| Srl | Appeal Number | | | Assmt. Year | Assessee | Bench | TO Author | |
| 1 | MA | 134 | CHANDI | 2025 | 2018-19 | [A] GPG CATTLE FEED PVT. LTD. | A | LK/JM |

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Assistant Registrar
g 23-Apr-2026